

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2712
ANSWERED ON:28.07.2014
SURPLUS LAND OF PSU
Ahir Shri Hansraj Gangaram

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a large tract of surplus land is lying with several Public Sector Undertakings (PSUs) in the country
- (b) if so, whether the Government proposes to prepare a data bank of surplus lands of PSU:
- (c) if so, the details thereof, PSU-wise;
- (d) whether the Government has issued any directions for utilization of the said unused/surplus land; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PON. RADHAKRISHNAN)

- (a) Detail of surplus land with Central Public Sector Enterprises (CPSEs) is not centrally maintained.
- (b) & (c) Does not arise.
- (d) to (e) Government of India have issued instruction in 1986 which inter-alia provide that "a survey may be undertaken by the administrative Ministries/ Departments/ Undertakings to identify such surplus lands. After identification, the surplus land could be transferred for the appropriate use by Central Government or for the establishment of new public sector undertakings, or for location of ancillary units. Such land could even be considered for transfer to the State Governments for setting up small industrial units or industrial estates. In appropriate cases, the surplus land could be released for afforestation."